## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 645 OF 2018 in APPEAL NO. 138 OF 2018

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

## In the matter of:

M/s. Barmer Lignite Mining Company Ltd.

.. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Aman Anand Mr. Aman Dixit Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for Discoms

## **ORDER**

List the matter on 12.11.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk